HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 07/2020 EMG-CrlM No. 09/2020

Mohd. Ashraf Bhat

...Applicant/Petitioner(s)

Through: - Mr. Vivek Sharma, Advocate.

V/S

UT of Jammu and Kashmir and anr. ...Non-applicant/Respondent(s)

Through: - Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice.

Mr. Rajesh Thappa, learned Dy. A.G accepts notice on behalf of the non-applicants. He shall file objections by the next date.

In the meantime, the respondent No. 2 shall provide necessary medical care to the applicant.

List on 04.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 Tarun